

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 09.12.2014

OA No. 291/00158/2014

Mr. Rajendra Yadav, proxy counsel for
Mr. Kapil Gupta, counsel for applicant.
Mr. Amit Mathur, proxy counsel for
Mr. R.B. Mathur, counsel for respondents.

Learned proxy counsel for Mr. Kapil Gupta, counsel for
applicant seeks permission to withdraw the present O.A.
with liberty to file fresh O.A.

In view of the above submission, the applicant is
permitted to withdraw the present Original Application
with liberty to file fresh one, if he so desires.

Accordingly, the present Original Application is
dismissed as withdrawn.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

B. V. Rao
(B. V. RAO)
JUDICIAL MEMBER

Kumawat